#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016 And APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016

Dated: 9th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

### **APPEAL No. 59 OF 2016 & IA NO. 150 OF 2016**

M/s Aravali Transmission Service Company Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

#### **APPEAL No. 60 OF 2016 & IA NO. 151 OF 2016**

M/s Maru Transmission Service Co. Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley Mr. E.Premjit Singh for R.1

Mr. Bipin Gupta

Mr. Suneel Bansal for R.2 to 4

## **ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on <u>17.08.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson